

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.
And
BSKB Engineers Pvt. Ltd.

.....Applicant/Petitioner

..... Respondent

SECTION : UNDER SECTION 230-232 of the Companies Act

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. P. Nagozli, Shri Palosh Aggarwal,
Advocates

For the Income Tax Deptt. : Ms. Easha Kadian, Proxy Counsel for Ms.
Lakshmi Gurung, Standing Counsel

For the OL. : Mr. Amish Tandon & Mr. Ajeyo Sharma

ORDER

Part heard for 18th January, 2018.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

18.12.2017
KB